

**IN THE HIGH COURT OF JUDICATURE AT PATNA**

**TENDER NOTICE-19/2017-18 (Purchase Cell)**

Sealed Tenders are invited with sample in favour of Undersigned from bonafide and reputed registered Firms / Suppliers having requisite experience and Financial Capacity to execute the order for supply of Stationery articles for use of the Court within three weeks from the date of upload on the Website of Patna High Court: <http://patnahighcourt.gov.in//>

S.No.	ITEMS	Unit
1.	Binder Clip 25 m.m	Each pkt
2.	Binder Clip 32 m.m	Each pkt
3.	Board Pin/Push Pin 50 pcs	Each pkt
4.	Parker Pen (Vector standard)	Each
5.	Craft- Natraj Handy Cutter	each Gola
6.	Eraser Apsara Non Dust	each
7.	Fevi kwik- small	each
8.	Glue stick 15 g Artline	each
9.	OHP Marker- Luxor	each
10.	One Punch hole Kangaroo	each
11.	Jems paper clip plastic 100 pcs globe	each pkt
12.	Jems paper clip steel 100 pcs globe	each pkt
13.	Paper weight ( jemson ) good quality	each
14.	Pen stand Infinity INF PS07 (tumbler)	each
15.	Pin Holder Omega deluxe	each
16.	Scissors Oddy 7"	each
17.	Elegant Scribing Pad-500 sheets	each
18.	Apsara long pointed sharpner 20 pcs pkt	Each pkt
19.	Sketch Pen Stic color stix	Each pkt
20.	Stapler remover SR100	each
21.	Stapler with stapler pin xtra small M-10y2k	each
22.	Steel Scale DARSHI DELUXE QUALITY	each
23.	T-Pins 45 gram TP 50g Oddy	Each pkt
24.	Visiting Card Holder- Kebica KVPH 2074	Each
25.	Stick Note -Set in Diary form	each
26.	Two Hole Punching Machine DP- 280	each
27.	Plastic Container (New Kaptan)12"x10"x6" size	each

**Terms & Conditions: -**

- (i) Tender will not be accepted/entertained without sample.
- (ii) The material should be in good condition of specified specification having the original packing intact.
- (iii) The rate quoted in the tender should be exclusive GST. GST will be charged extra as applicable.
- (iv) No advance payment shall be made.
- (v) The firms shall submit their bill in triplicate at the time of supply of materials.
- (vi) The Court reserves the right to accept or reject any or all tenders.

- (vii) Attested copies of latest Income Tax return, Sale tax clearance Certificate, Sales tax Registration Certificate, GST Number and PAN be furnished alongwith the tender.
- (viii) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of goods. In case any defect is found in any of the materials, the concerned firm shall replace it immediately free of cost.
- (ix) Colour of the items (Wherever applicable) may be exchanged as per requirement.

Handwritten signature and date: 23/02/10

**Registrar (Estab)I/C  
Patna High Court, Patna**